

(2023) 09 SIK CK 0016
In the Sikkim High Court
Case No : Writ Petition (C) No. 36 Of 2022

Yozan Rai

APPELLANT

Vs

Chief Information Commissioner & Others

RESPONDENT

Date of Decision : 08-09-2023

Acts Referred:

Citation : (2023) 09 SIK CK 0016

Hon'ble Judges : Bhaskar Raj Pradhan, J

Bench : Single Bench

Advocate : Pradeep Tamang, Tara Devi Chettri, Dr. Doma T. Bhutia, S.K. Chettri, Bhushan Nepal, Loknath Khanal

Judgement

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bw + bsl && x + aw - ah / 2 - cw >= bsl ) { c.style.left = x + aw - ah / 2 -  
cw; } else { c.style.left = x + ah / 2; } if (y + ch + ah / 2 > bh + bst && y +  
ah / 2 - ch >= bst ) { c.style.top = y + ah / 2 - ch; } else { c.style.top = y +  
ah / 2; } c.style.visibility = "visible"; } } } function msoCommentHide(com_id)  
{ if(msoBrowserCheck()) { c = document.all(com_id); if (null != c && null ==  
c.length) { c.style.visibility = "hidden"; c.style.left = -1000; c.style.top =  
-1000; } } } function msoBrowserCheck() { ms =  
navigator.appVersion.indexOf("MSIE"); vers =  
navigator.appVersion.substring(ms + 5, ms + 6); ie4 = (ms > 0) &&  
(parseInt(vers) >= 4); return ie4; } if (msoBrowserCheck())  
{ document.styleSheets.dynCom.addRule(".msocomanchor","background:  
infobackground");  
document.styleSheets.dynCom.addRule(".msocomoff","display: none");  
document.styleSheets.dynCom.addRule(".msocomtxt","visibility: hidden");  
document.styleSheets.dynCom.addRule(".msocomtxt","position: absolute");  
document.styleSheets.dynCom.addRule(".msocomtxt","top: -1000");  
document.styleSheets.dynCom.addRule(".msocomtxt","left: -1000");  
document.styleSheets.dynCom.addRule(".msocomtxt","width: 33%");  
document.styleSheets.dynCom.addRule(".msocomtxt","background:
```

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infobackground"); document.styleSheets.dynCom.addRule(".msocomtxt","color:
infotext"); document.styleSheets.dynCom.addRule(".msocomtxt","border-top:
1pt solid threedlightshadow");
document.styleSheets.dynCom.addRule(".msocomtxt","border-right: 2pt solid
threedshadow"); document.styleSheets.dynCom.addRule(".msocomtxt","border-
bottom: 2pt solid threedshadow");
document.styleSheets.dynCom.addRule(".msocomtxt","border-left: 1pt solid
threedlightshadow");
document.styleSheets.dynCom.addRule(".msocomtxt","padding: 3pt 3pt 3pt
3pt"); document.styleSheets.dynCom.addRule(".msocomtxt","z-index:
100"); } // -->
```

Bhaskar Raj Pradhan, J

On the request of learned counsel for the petitioner, list this matter for hearing on 7.11.2023.